

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

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O.A/350/1569/2019

Date of Order: 12.12.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Amal Chandra Paul, S/o late Sri Jagadish
Chandra Paul, Aged 53 years, South Subhas Pally,
Dankuni, Hooghly - 712311, Mobile no. 9902280435,
working as Junior Translator, MSME -Development
Institute, 111/112 B.T Road, Kolkata - 700108.

--Applicant

Versus

1. Union of India, represented by its Secretary, Ministry of Micro, Small and Medium Enterprises, Udyog Bhawan, New Delhi -110011.
2. The Additional Secretary and Development Commissioner, Ministry of Micro, Small and Medium Enterprises, Nirman Bhawan, 7th floor, Maulana Azad Road, New Delhi - 110108.
3. The Director, MSME - Development Institute, 111/112 B.T Road, Kolkata - 700108.
4. The Secretary, Department of Official Language, Ministry of Home Affairs, 4th floor, NDCC-II Building, Jai Singh Road, New Delhi - 110001.

--Respondents

For The Applicant(s): In Person

For The Respondent(s):

ORDER (ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

Heard the applicant appearing in person, who submits that his grievance has been redressed and does not want to pursue the matter any further and produce a letter of withdrawal of the present application.

2. Since the grievance has been redressed, the present O.A is disposed of as withdrawn. No costs.
3. Memo of withdrawal dated 12.12.2019 is taken on record. Documents dated 02/04/12/2019 is also taken on record.


(Nandita Chatterjee)
Member (A)


(Bidisha Banerjee)
Member (J)